

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 20/BB/ 17	-	For considera- tion	Rule 7 of IB	Aegan Industries Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

RAJESH-S
8123976974
S. PEEL MOHAMED
9350970806

Respondent
Applicant

Rajesh
Sh

Counsel for petitioner is present. Counsel for SBI is present. Counsel for petitioner filed rejoinder.

List it on 21.07.2017.

MEMBER (J)